

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 21 of 1994

Thursday this the 20th day of January, 1994.

CORAM

THE Hon'ble Mr. Justice Chettur Sankaran Nair, Vice Chairman.

THE Hon'ble Mr. P. V. Venkatakrishnan, Administrative Member

P. Binu, Indira mandiram
Kanjiramkuzhi, Njarakkal,
Perinad PO, Kollam Applicant

(By Advocate Mr. Poly Mathai)

Vs.

1. The Administrative Officer,
Recruitment Section,
Liquid Propulsion System Centre,
Valiyamala, Thiruvananthapuram.
2. Director, Liquid Propulsion
System Centre, Valiyamala,
Thiruvananthapuram.
3. Union of India, represented by
Secretary to the Government,
Department of Space, New Delhi. Respondents

(By Advocate Mr. C. Kochunni Nair, Sr.CGSC)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN.

With a vague feeling that his merit has been overlooked in favour of less meritorious persons, applicant moved this Tribunal for a direction to 'appoint him to the post of Office Clerk 'A' forthwith.' In spite of the vague assertion we called for the file to satisfy ourselves whether the selection process was proper. The files produced show that applicant is ranked No.11 in the Select List and that

appointments have been granted to the first 7 in the Select List. We see no reason to grant any of the reliefs and we do not consider the application as anything more than 'a fishing expedition.'

2. Application is dismissed. No costs.

Dated 20th January, 1994.

P. V. Venkatakrishnan
P. V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair
CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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